

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 87 of 2015 &
IA No. 134 of 2015**

Dated: 25th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Trisha Ray Chaudhuri

Counsel for the Respondent(s) : Mr. Kush Chaturvedi for R.2

ORDER

Learned counsel for Respondent No.2 is stated to be in some personal difficulty.

List the matter on **22.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**